

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 220
109/252/ND/2020

IN THE MATTER OF:

Pr. Commissioner of Income Tax-6

...APPELLANT

Vs.

M/s. Nawab Buildcon Company Pvt. Ltd. & Ors.

...RESPONDENT

Section

Under Section 252

Order delivered on 12.03.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant
For the ROC
For the Income Tax Department**

**:
:Mr. Alok Pandey, AROC.
:Mr. Vibhooti Malhotra, Sr. St.
Counsel, Ms. Ajirkya Tiwari,
Advocate and Mr. Shailendra
Singh, Jr. St. Counsel**

ORDER

The learned counsel appearing on behalf of the appellant seeks time to file the affidavit of service. AROC is present. Matter is adjourned to 13.04.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**